

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 15.02.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 544 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Carnoustie management India Pvt Ltd. Vs. CBS International Projects Pvt Ltd.	Gautam Singh

By Order
-sd/-

Assistant Registrar

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